## Appointment of the Head of the Bhabha Atomic Research Centre in Place of Dr. Ramanna

396. SHRIMATI SUSHILA SHAN-KAR ADIVAREKAR: Will the PRIME MINISTER be pleased to state:

- (a) whether Government have selected Dr. Raja Ramanna's successor to head the Bhabha Atomic Research Centre; and
- (b) if not, what are the reasons for the delay in relieving Dr. Ramanna?

THE PRIME MINISTER (SHRI MORARJI R. DESAI): (a) No. Sir.

(b) Dr. Ramanna has already been relieved to take up his new post.

# Percentage of the Scheduled Castes and Scheduled Tribes Population

397. SHRI AHMAD HOSSAIN MONDAL: SHRI PRASENJIT BARMAN: Will the Minister of HOME AF-FAIRS be pleased to state:

- (a) what is the percentage of the Scheduled Castes and Scheduled Tribes population in each State and Union territory; and
- (b) what is the percentage of reservation in service made by each State and Union Territory for appointment of persons belonging to the Scheduled Castes and Scheduled Tribes as well as for admission into educational institutions for primary, secondary and higher education—both technical and non-technical?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b) The information is given in Statements I, II and II.

### Statement I

Percentage of Scheduled Caste and Scheduled Tribe Population in the States and Union Territories (According to 1971 Census Enumeration and estimated as per Scheduled Castes and Scheduled Tribes Order (Amendment) Act, 1976)

| State/Union Te           | - | - <del>-</del> - |    | ,  | -  | Percentage<br>of<br>Scheduled<br>Castes<br>population<br>to total<br>population | Percentage of Scheduled Tribes population to total populatio |         |               |
|--------------------------|---|------------------|----|----|----|---|--|---------|---------------|
| States<br>Andhra Pradesh |   |                  |    |    |    |   |  | 13.37   | 5. 12         |
| Assam                    |   |                  |    |    |    |   |  | 6.24    | 10·9 <b>9</b> |
| Bihar                    |   |                  |    |    |    |   |  | . 14.88 | 8 · 75        |
| Gujarat                  |   |                  |    |    |    |   |  | 7· o8   | 14.07         |
| Haryana                  |   |                  |    |    |    |   |  | 18.89   |               |
| Himachal Pradesh         |   |                  |    | •  | •  | •   |  | 23.34   | 4.09          |
| Jammu & Kashmir          |   | •                |    | ٠, |    |   |  | 8.26    | 4-4           |
| Karnataka,               |   | •                |    |    | .• |   |  | 14.60   | o· <b>8</b> 9 |
| Kerala                   |   |                  | 1. | ٠. |    |   |  | 9.38    | 0. 30         |
| Madhya Pradesh           |   |                  | •  |    |    |   | •  | 13·81   | 23 . 55.      |

| 145        | Writt    | en   | Anı  | swers | 3 | [ 20 | JUL | <b>Y</b> 1 | 978 ] |   | to | Questions | 146     |
|------------|----------|------|------|-------|---|------|-----|------------|-------|---|----|-----------|---------|
| I          |          |      | _    |       |   |      |     |            |       |   |    | 2         | 3       |
| Maharash   | tra .    |      | •    |       |   | •    | •   | •          | •     | • | •  | 6· 30     | 7.62    |
| Manipur    |          |      |      |       | • | •    |     |            |       |   |    | ı · 53    | 31 · 18 |
| Meghalay   | a        |      | •    |       |   |      |     |            |       |   |    | o· 38     | 80.48   |
| Nagaland   |          |      |      |       |   |      |     |            |       |   |    | ••        | 88 6ı   |
| Orissa     |          |      |      |       |   |      |     |            |       |   | •  | 15.07     | 23 · 13 |
| Punjab     | •        |      |      |       |   | •    | •   |            |       |   | •  | 24.71     |         |
| Rajasthan  |          |      |      |       | • |      |     |            |       |   |    | 16· 36    | 12:17   |
| Sikkim     |          |      |      | •     |   | •    |     |            | •     |   |    | 4. 23     | 24· 59  |
| Tamil Na   | du .     | •    |      |       |   |      |     |            |       |   |    | 17.81     | 1.09    |
| Tripura    |          |      |      |       |   |      |     |            |       |   |    | 12.39     | 28.95   |
| Uttar Prac | desh     |      |      |       |   |      |     |            | •     |   |    | 21.62     | 0. 22   |
| West Beng  | gal .    |      |      |       |   |      |     |            |       |   |    | 20.09     | 5.87    |
| Union Ter  | ritories |      |      |       |   |      |     |            |       |   |    |           |         |
| Andaman    | & Nic    | obai | Isla | nds   |   |      |     |            | •     |   |    | ••        | 15. 79  |
| Arunacha   | l Prade  | esh  |      |       |   |      |     |            |       |   |    | 0.07      | 79 · 02 |
| Chandiga   | ırh      |      |      |       |   |      |     |            |       |   |    | 11.30     | • •     |
| Dadra &    | Nagar    | Hav  | eli  |       |   |      |     |            |       |   |    | 11.80     | 86 · 89 |
| Delhi      |          |      | •    |       |   |      |     |            |       |   |    | 15.64     |         |
| Goa, Dan   | nan &    | Diu  |      |       |   |      |     |            |       |   |    | 1.93      | 0.89    |
| Lakshadw   | reep     |      |      |       |   |      |     |            |       |   |    |           | 92.86   |
| Mizoram    |          |      |      |       |   |      |     |            |       |   |    | 0.03      | 94 · 26 |
| Pondicher  | rry      |      |      |       |   |      |     |            |       |   |    | 15.46     |         |

## Statement II

Percentages of reservation for Scheduled Castes and Scheduled Tribes in services under the State Governments and Union Territory Administrations

| <b>~</b> 1 | None             | -664- | 4∝IT VT | , |   | Percentages |   |   |                     |  |
|------------|------------------|-------|---------|---|---|-------------|---|---|---------------------|--|
| Si.<br>No. | Name of State/UT |       |         |   |   |             |   |   | Scheduled<br>Castes | Scheduled<br>Tribes                          |
| 1          | Andhra Pradesh   |       |         | • |   | •           |   |   | 14                  | 4  |
| 2          | Assem            | •     | •       |   | • | •           | • | • | 7                   | to (for ST<br>Plains)<br>5 (for ST<br>Hills) |

| 611        | 37                                    |       | <b>c</b> a | OF YOR |    |   | Percentages |   |   |                     |   |
|------------|---------------------------------------|-------|------------|--------|----|---|-------------|---|---|---------------------|---|
| Sl.<br>No. | iNa                                   | me o  | f Stat     | e/UT   |    |   |             |   |   | Scheduled<br>Castes | Scheduled<br>Tribes   |
| 3          | Bihai                                 |       |            |        |    |   | •           |   | • | 14                  | 10  |
| 4          | Gujarat                               |       |            |        |    |   |             |   |   | 7                   | 14  |
| 5          | Haryana                               |       |            |        |    |   | •           |   |   | 20                  | -· Nil  |
| 6          | Himachal Pr<br>Cl. I & I<br>Cl. III & | Ι     | h          | :      | :  | • | :           | : | : | 15<br>22            | 7.1 <b>(2</b> .   |
| 7          | Jam <b>m</b> u & F                    | ζashr | nir        |        | •  |   |             |   |   | 8                   | Nil   |
| 8          | Karnataka                             |       |            |        | •  |   |             |   |   | 15                  | 3   |
| 9          | Kerala .                              |       |            |        |    |   |             |   |   | 8                   | . 2   |
| 10         | Madhya Pra<br>Cl. I & I<br>Cl. III &  | Ι     | •          | :      |    | : | :           | : |   | 15<br>16            | 18<br>20  |
| ŧΪ         | Maharashtra                           |       | •          | •      | •  |   | •           |   | • | 13                  | 7 for ST 4 for Denotified and Nomadic Tribes.                               |
| 12         | Manipur                               |       |            |        | •  |   |             |   |   | 2                   | 31  |
| 13         | Meghalaya                             | •     | •          | •      | •  | • | •           | • | • | Nil                 | 40 for Khasis<br>and Jantias<br>40 for Garos.                               |
| <b>44</b>  | Nagaland                              | •     | •          | •      | .′ |   |             |   | • | Nil .               | Tech. Grade 1H & IV posts (80% other posts out of the 25% for more Backward |
|            | 0.1                                   |       |            |        |    |   |             |   |   | -6                  | tribes).  |
| 15         | Orissa .                              | •     | •          | •      | •  | • | •           | • | • | 16                  | 24  |
| 16         | Punjab .                              | •     | •          |        | •  | • | •           | • | • | 2                   | Nil   |
| 17         | Rajasthan                             | •     | • •        | •      | •  | • | •           | • | • | 16                  | 12  |
| 18         | Sikkim                                | •     | •          | ٠      | •  | • | •           | • | ٠ | ••                  | ••  |
| 19         | Tamil Nadu                            | •     |            | •      | •  | • | ٠           | • |   | 18 (for SC & S      | ST)   |
| 20         | Tripura                               |       | •          | •      |    | • | •           | • |   | 13                  | 29  |
| 21         | Uttar Prades                          | h     | •          |        |    |   |             |   |   | *18                 | 2   |
| 22         | West Bengal                           | •     |            |        | •  |   |             | • | • | 15                  | 5   |

<sup>•</sup>In class III & IV the percentages are 25% and 30% respectively till their quota of 18% is reached.

As regards services under the Union Territory Administrations, the same scheme of reservations for Sandald Castes/Scheduled Tribes as applicable to posts/services under the Central ment applies also to Union Territories. Accordingly, the percentages of reservation in services under the Union 'Territories are as follows:-

Scheduled Castes

Scheduled Tribes

- recruitment on an all India (i) Direct hagie .\_
  - (a) By open competition (i.e. through the ÚPSC or by means of open competitive test held by any other authority) .
  - (b) otherwise than at

(a) above

15%

16 2/3%

7 1/2%

(ii) Direct recruitment to post normally attracting candidates from a locality or a region (generally Class III & IV). Generally in proportion to the population of Scheduled Castes and Scheduled Tribes in the respective States/Territories.

#### Statement-III

Information regarding reservation of seats for Scheduled Castes and Sche-Tribes for admission into duled various education institutions

- (i) So far as Elementary cation (Primary & Middle) is concerned, no reservation of seats are necessary since admission to these institutions are on a universal basis. No reservation is contemplated in the secondary schools however, the aim of Government is to increase the facilities. At both these levels, States have been asked to pay special attention to enrolment of children of scheduled castes/scheduled tribes by providing incentives etc.
- admissions to various (ii) For universities and colleges, University Grants Commission have suggested to them that, "20 per cent of seats may be reserved for SC/ST candidates and they may be given concession of 5 per cent marks in the Minimum percentage of marks required for admission to any course."
- (iii) So far as technical institutions are concerned, the Ministry Welfare of Education and Social

have given instructions that 20 per cent of the seats (15 per cent for SCs and 5 per cent for STs) should be reserved in all technical institutions. The reservation quota is inter-changeable, i.e., if sufficient number of ST candidates are not available, the quota can be filled by SC students and vice-versa.

For undergraduate courses in HTs. 15 per cent seats are reserved for SCs. and 5 per cent for STs. For postgraduate courses 5 per cent seats are reserved for these communities except in case of IIT Madras, where 20 per cent seats are reserved for these courses for students belonging these communities. Statewise information on all the above items is not available.

#### Fire in the Jharia Coal Field

398. SHRI RAMANAND YADAV: SHRI AHMAD HOSSAIN MONDAL: SHRI NARENDRA SINGH: SHRI NATHI SINGH:

Will the Minister of ENERGY pleased to state:

(a) whether it is a fact that coking coal worth crores of rupees has been burnt as a result of underground fire which had broken out in the Jharia coal field in Bihar a few years back;